

**Annexure-6**

**Name of the corporate debtor: Ramakrishna Housing Private Limited;  
Date of commencement of CIRP 28<sup>th</sup> October, 2022;  
List of creditors as on: 30<sup>th</sup> November, 2022;**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised of representative, if any	Name employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Venkata Raghava Raju Dantuluri	14/11/2022	10,36,443							10,36,443		
2		Anil Ramrao Patil	14/11/2022	23,87,096							23,87,096		
3		Chintakula Uma Shankar	14/11/2022	2,15,211							2,15,211		
4		Naga Venkata Madhuri Damineni	14/11/2022	5,73,550							5,73,550		
5		A.Suresh Kumar	14/11/2022	4,42,500							4,42,500		
6		Madhavaiah	14/11/2022	2,59,600							2,59,600		
7		Rajam Raju	14/11/2022	7,61,000							7,61,000		
8		Madhavi Jonnalagadda	23/11/2022	1,18,000							1,18,000		
9		Prasanna Kumar	23/11/2022	1,55,760							1,55,760		

For Ramakrishna Housing Private Limited

Sriram Parthasarathy  
Interim Resolution Professional  
IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895